बिलोपुर, खण्डवा, पन्ना और सतना में चार गैर-प्रचालनात्मक हवाई अड्डे हैं।

(ख) सरकार अधिकतम कस्बॉ/शहरों के लिए विमान सेवा प्रदान करना चाहती है। परन्तु हवाई अड्डॉ की अवस्थिति भू-भाग स्थितियाँ, यातायात संभव्यता तथा आर्थिक साध्यता पर निर्भर करती है। यह बड़े उद्योगों, तीर्थ-केन्द्रॉ, शहरी जमाव तथा पर्यटक आकर्षण स्थलों की अब,स्थित पर भी निर्भर करती है। चूंकि ये तथ्य अलग-अलग राज्यों में भिन-भिन होते हैं, इसलिए किसी राज्य विशेष के महत्व की अन्य राज्यों से तुलना करना कठिन होगा।

Proposal to declare Nandi Hills, Murg Malta as Tourists Centres

2985. SHRI JANARLHANA POOJARY: Will the Minister of TOURISM be pleased to state:

- (a) whether Government propose to declare Nandi Hill' near Bangalore and Murg Malla at Chintamani in, Kolar district as tourist centres, and
- (b) if so, whether Government propose to take steps for their development?

THE MINISTER OF PARLIAMENTARY AFFAIRS ANDTOURISM (SHRI SRIKANTA JENA): (a) and (b) The identification of tourist centres is primarily the responsibility of the State/Union Territory Governments. The Government of Karnataka has identified Nandi Hills near Bangalore as? place of tourist interest, but Murg Malla at Chintamani in Kolar District has not been identified as a tourist place.

Staff cars in settlement commission

2986. SHRI GOPALSINH G. SOLANKI: Will the Minister of FINANCE be pleased to state:

- (a) the number of staff cars at the disposal of Settlement Commission (Income Tax & Wealth Tax), New Delhi and the number of drivers appointed by the authorities;
- (b) number of officers entitled to use staff cars in this office;
- (c) how the petrol is consumed every month by all cars, when the number of officers entitled are less than the number of cars available with the said commission; and
- (d) the circumstances under which the fourth car was purchased and driver was also

appointed for the said car, knowing well that the third Member in the said Commission was for a temporary period?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The Settlement Commission (Income-tax and Wealth Tax), New Delhi has at its disposal four staff cars against which four drivers have been appointed.

- (b) Five officers of the level of Joint Secretary and above are entitled to use staff cars
- (c) The number of entitled officers is not less than the number of staff cars available with the Commission. Petrol is consumed in accordance with Government instructions on the subject.
- (d) The fourth car was purchased having regard to the number of officials entitled to use the staff car.

Broadcast of Sports programme from National Channel of All India Raido

2987. SHRI RAJ NATH SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Starred Question No. given in the Rajya Sabha on 27th February, 1996 and state:

- (a) the details of sports writings of Shri Atul Kant Tripathi in English and Shrimati Nadira Khan in Hindi:
- (b) the names and credentials of presenters, talkers and experts booked in Khel Parikarma, Khel Ke Maidan Se and Sports Round up programmes at National Channel, All India Radio, JLN Stadium, New Delhi alongwith fees paid to them programme-wise and datewise from January, 1993 to December, 1994.
- (c) the names of presenters and talkers introduced and banned during the above period; and
 - (d) the reasons for imposing the ban?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C. M. IBRAHIM): (a) The details of sports writings are not maintained.

- (b) The details are given in Statement-I (See below).
- (c) The details are given in Statement-II (See below).
 - (d) Does not arise.

Statement-I
Details of T.V. Sports Programme presented from January, 1993 to December, 1994

;I.No	Name of the talker/Credential	(A) Hindi		(i) Knel Parikarma (ii) Khel Ke Maindan Se		
		Total boo	okings	Total fees (Rs.) paid during		
		1993	1994	1993	1994	
I	Ghaus Mohd, Sport Writer	1	6	400	4500	
2.	C. R. Sawant, Radio Commentator	4	7	1600	5250	
3.	Alok Shrivastav, Sports Writer	1	16	400	12000	
4.	A. K. Panauli, Presenter, AIR Delhi	1	1	400	500	
5.	S. P. Ghildayal, Sports Writer	10	13	4000	9750	
6.	Ekta Thani, Sports Journalist	10	18	4000	13500	
7.	I. M. Sahai, Radio Commentator	4	13	1600	9750	
8.	Rajiv Tiwari, Journalist	1	8	400	6000	
9.	A. K. Sharma, Commentator	4	10	1600	7500	
10.	Skand Gupta, Radio Commentator	5	-	2000	-	
11.	Dharmendra Jain, Sports Writer	1	1	400	750	
12.	Avtar Singh Sethi, Radio Commentator	r 5	9	2000	6750	
13.	G. S. Chauhan, Freelancer	-	8	-	6000	
14.	Ajay Sharma, Sports Journalist	-	4	-	3000	
15.	Shivendra Chaturvedi, Freelancer	-	15	-	11250	
16.	Gurdev Singh, Sports Commentator	-	1	-	750	
17.	Nadira Khan, Sports Reporter		11	-	8250	
18.	Vivekanand Joshi, Reporter	-	1	-	750	
19.	Hisamuddin Farooqui, Producer,	-	6	-	4500	
	Indira Gandhi National Open Universit	.y				
20.	Sushil Jain, Freelancer	-	5	-	3750	
21.	Rakesh Khan, Radio Commentator	-	7	-	5250	
22.	Kishore Sharma, Ex-Newsreel Presenter	-	5	-	3750	
23.	Madhav Chaturvedi, Journalist	-	1	-	750	

English: Sports Round Up

SI. No.	Name of the talker/Credential	Total bookings during		Total fees (Rs.) paid during	
		1 1993	1994	1993	1994
1.	Col. J. M. S. Hatter, Newsreader	6	12	2400	9000
2.	Vandana Sharma, Newsreader	1	7	400	S2S0
3.	Late C. S. Rao, Sports Editor	3	-	1200	
4.	Joslyn Martins, Journalists	3	6	1200	42S0
5.	Gauri Saxena, Writer	2	' 4	800	3000
6.	V. Krishnaswamy, Sports Editor	5	9	2000	6750
7.	Vijayan Bala, Sports Commentator	6	-	2400	-
8.	K. V. Prasad, Journalist	4	11	1600	8250
9.	Rakesh Sharma, Sports Reporter	2	3	800	2250
10.	Uma Venkataraman, Sports Reporter	1	3	400	2250
II.	Nidi Kapoor, Sports Reporter	1	3	400	2250
12	Ravi Chaturvedi, Sports Commentator	1	1	400	750
13.	Aran Jain, Sports Writer	2	9	800	*6750
14.	Ashish Shukla, Sports Reporter	2	7	800	5250
15.	Vishal Kaul, Journalist	*	3	*	2250
16.	Ritwik Rudra, Freelancer	-	3	-	2250
17.	Shantanu Chatterjee, Freelancer	*	3	-	2250
18.	Novy Kapadia, Sports Commentator	3	2	1200	1500
19.	Anupam Gulati. Sports Commentator	-	8	-	6000
20.	Pooja Katyal, National Judoka	-	3	*	2250
21.	Manjushree Shekhar Roy, Assistant Director, Sports Authority of India	*	1		750
22.	Ravi Kant Singh, Sports Journalist	6	4	2400	3000
23.	Aninvya Chakravarthy	-	6	*	4500

Statement-II

Talkers/Presenters introduced during 1.1.1993 to 31.12.1994

(c) Fifteen Talkers/Presenters <u>\were</u> introduced during the period from 1.1.1993 to 31.12.1994.They are as follows:—

Talkers/Presenters in English and their credentials:

- 1. Rakesh Sharma, Commentator
- 2. Vishal Kaul, Sportswriter
- 3. Ritwik Rudra, Freelancer
- 4. Anindya Chakravarty, Sports Commentator
- 5. Shantanu Chatterjee, Freelancer
- 6. Pooja Katyal. National Judoka
- 7. Manjushree Shekhar Roy, Asstt. Director, Sports Authority of India

Talkers/Presenters in Hindi and their credentials:

- 1. G.S. Chauhan, Freelancer
- 2. SMvendra Chaturvedi, Freelancer
- 3. Gurdev Singh, Sports Commentator
- 4. Nadira Khan, Sports Reporter
- 5. Vivekanand Joshi, Reporter
- 6. Hisamuddin Farcoqui. Producer, India Gandhi National Open University
- 7. Rakesh Khatri. Radio Commentator (Sports)
- 8. Madhav Chaturvadi, Journalist

No talkers/presenters have been banned during dieperiodfrom 1.1993 to 31.12.1994.

Setting up airport at Nawarangpur

2988. SHRI BHAGABAN MAJHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government have a proposal to set up an airport at Nawarangpur Jeypore or any other suitable place in undivided Koraput district of Orissa;
- (b) if so, by when such proposal is expected to be implemented; and
 - (c) the steps taken in the matter?

THE MINISTER OF CIVIL' AVIATION (SHRI CM. IBRAHIM): (a) No, Sir.

(b) and (c) Do not arise.

outateading leavs in Andhra Pradrah 2989. SHRI YERRA NARAYANA SWAMY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that branches of nationalised banks are not accepting settlement proposals from farmers on outstanding loans in Andhra Pradesh;
- (b) whether any guidelines have been issued to nationalised banks to receive and scrutinise seriously appeals from farmers; and
- (c) details of such guidelines or norms of functioning issued to branch managers of nationalised Banks?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) Reserve Bank of India (RBI) has reported that while they have not issued separate guidelines for receiving and scrutinising appeals from fanners they have advised banks to have a loan recovery policy which inter-alia sets down the manner of recovery of duesnonris for permitted sacrifice/ waivers, factors to be taken into account before considering waivers, decision levels, reporting to higher authorities and monitoring of write-off/waiver cases. All banks, including banks in Andhra Pradesh, are expected to take decisions in individual cases as per their loan recovery policy.

Declaring of entire sindhudurg district as a special tourism area in Maharashtra 2990. SHRI GOVINDRAO ADIK: Will the Minister of TOURISM be pleased to state:

- (a) whether Government of Maharashtra has sent a proposal on the 4th January, 1996 for declaring of entire Sindhudurg District as a special tourism area; and
- (b) the response of the central Government to the above proposal for the development of tourism in the State?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM. (SHRI SRIKANTA JENA): (a) and (b) Yes, Sir. The Government of Maharashtra has proposed to declare the entire district of Sindhudurg as Special Tourism Area. The implications of the proposal have been discussed with the State Government.

Threat to employees of state Bank of **Indore from Union Leaders**

2991. SHRI PARAG CHALIHA SHRI GOVINDRAM MIRI: SHRI SHTV CHARAN SINGH: Will the Minister of FINANCE be pleased

- (a) whether Government have received letters from Members of Parliament regarding threats to the employees from Union Leaders of the State Bank of Indore posted at Janakpuri Branch, New Delhi;
- (b) if so, whether the matter has been enquired into, if so, the findings and action taken thereon;